

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.15289 of 2016

Purusottam Bal and others ***Petitioners***

M/s. D. Mohanty, Advocate and associates

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, A.G.A. for the State

Mr. P. Mohanty, Advocate for O.P. No.7

Mr. P.K. Bhuyan, Advocate for WATCO

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
02.05.2023**

Order No.

10. 1. Bhubaneswar Municipal Corporation has filed a counter affidavit today. Copy thereof has been handed over to the learned counsel for the Petitioners, who needs time to examine the same.

I.A. No.6240 of 2023

2. This is an application filed by the writ Petitioners for a direction to WATCO for commencement of the Sewerage System in Laxmisagar area of Bhubaneswar.

3. Notice. Mr. P.K. Bhuyan, learned counsel accepts notice on behalf of Opposite Party No.9-WATCO and states that he has already received the copy of the present I.A. Reply be filed within four weeks.

4. List on 2nd August, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

S.K. Guin

